

MEGHALAYA LEGISLATIVE ASSEMBLY

BUDGET SESSION, 2012

BULLETIN

*WEDNESDAY, THE 21<sup>ST</sup> MARCH, 2012*

The House met at 10 a.m. with the Hon'ble Speaker in the Chair, and transacted business till 2:20 p.m. The day was allotted for transaction of Government Business.

1.	<b>Questions :</b>
<p>Starred Questions No.115 to No.121 were taken up and disposed off.</p> <p>Earlier while taking up Supplementaries on Starred Question No.118, there were arguments and heated exchanges between Shri. James K. Sangma, MLA and Shri. H. D. R. Lyngdoh, Minister PWD (Roads), and Shri. James K. Sangma took exception to the Minister thumping the desk at one stage while replying, and demanded an apology from the Minister. The Hon'ble Speaker intervened and said that he will examine if it can be referred to the Privileges Committee.</p> <p>Immediately after Question Hour, Shri. Conrad K. Sangma, Leader of Opposition, drew the attention of the Hon'ble Speaker on the peaceful demonstration on 20.3.12 by a conglomerate of various political parties, NGOs and traditional bodies of Mairang for upgradation of the Mairang Civil Sub-division to a District. He said the police man – handled the peaceful agitators. The Member also said that it is the right of the people to have peaceful demonstration. The Hon'ble Speaker said that such matter can also be brought in the form of a Zero Hour notice.</p>	
2.	<b>General Discussion on the Budget :</b>
The Hon'ble Speaker informed the House that General Discussion on the Budget will be up	

to 1:00 P.M.

Shri. Conrad K. Sangma, Leader of Opposition, wanted to know from the Chief Minister whether any correction has been made in the Budget Estimates on the blank pages relating to Tourism, pertaining to Khasi and Jaintia Hills. Dr. Mukul Sangma, Chief Minister intervened and referred to the 2008 – 09 Budget, which also has no allocation for Tourism in Garo Hills. He also said that everything pertaining to the Budget appears in the main Budget book. If there is any omission, generally a corrigendum is issued by Finance Department, which is the usual practice. Dr. D. D. Lapang, MLA said that we should not deviate from the Budget discussion and any clarification can be sought after the Chief Minister's reply.

Members who participated in the discussion were Shri. Paul Lyngdoh, MLA, Shri. Ronnie V. Lyngdoh, MLA, Shri. James K. Sangma, MLA, Shri. Lahkmen Rymbai, MLA, Shri. Marcuise N. Marak, MLA and Shri. Metbah Lyngdoh, MLA.

Dr. Mukul Sangma, Chief Minister replied to the discussion on the Budget.

**3. Laying of Statements, etc. :**

(a) Dr. Mukul Sangma, Chief Minister in-charge Tourism placed a copy of the Lease Agreement signed between the Shillong Municipal Board and M/s Maxim Infrastructure and Real Estate (P) Ltd., relating to Starred Question No.60, which was replied on 15.3.12.

(b) Shri. Rowell Lyngdoh, Deputy Chief Minister in-charge Health & Family Welfare placed a Statement relating to Starred Question No.93, which was replied on 19.3.12.

**4. Adjournment :**

As there was no more business to be transacted for the day, the House was adjourned till 10 a.m. on Thursday, the 22<sup>nd</sup> March, 2012.

**H. Myllemngap,  
Secretary,  
Meghalaya Legislative Assembly.**

No. SP. 10/MLA/BS/12/9.,

Dated Shillong, the 21<sup>st</sup> March, 2012.

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**Andrew Simons,  
Additional, Secretary,  
Meghalaya Legislative Assembly.**